

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1275
ANSWERED ON:05.03.2013
OIL REBATE TO FISHERMEN
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that fishermen are not getting the benefit of high speed diesel oil rebate plan;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government has removed the BPL condition for fishermen; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) and (b) : Under the Centrally Sponsored Scheme(CSS) on Development of Marine Fisheries, Infrastructure and Post Harvest Operations the rebate on High Speed Diesel(HSD) is admissible to the fishing vessels (i) of less than 20 meter, (ii) owned by fishers belonging to below poverty line (BPL) and (iii) registered prior to 10th Five Year Plan. Under this scheme, no funds have been released to the coastal State Governments and Union Territories (UTs) since 2009-2010, as the States/UTs have not submitted any admissible proposal in this regard.

(c) and (d) : No, Madam. Restoration of rebate on HSD to all categories of fishers has not been supported.